

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: 220/2023

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

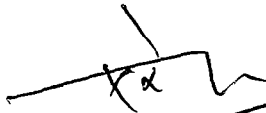
NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

26-5-07

CAB/ saad/ g
993, 987
05/11/2023
elt 31/5/2023

Mr. Nand Kishore Counsel for applicant
Mr. U.D. Sharma Counsel for respdt. No. 1 & 2.
None is present for other respdm.
learned counsel for
the applicant submits that he
does not want to press this OA.
Accordingly, the OA is dismissed
as not pressed.


A.K. BHANDARI
ADMINISTRATIVE MEMBER


M. L. CHAUHAN
MEMBER (JUDICIAL)